

**ORISSA HIGH COURT****FILING REPORT AS ON :14/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0005561/2020	PRADEEP KUMAR SAHOO @ BAPI VS STATE OF ODISHA	PRAVASH CH. JENA VS	TALASARI MARINE /36 /2020 () //
2	BLAPL/0005562/2020	ANIL DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /83 /2020 () //
3	BLAPL/0005563/2020	NIRANJAN BHUE VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	TUSRA /122 /2017 () //
4	BLAPL/0005564/2020	D. JHULU VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /403 /2020 () //
5	BLAPL/0005565/2020	BIKASH SETHI VS STATE OF ODISHA	Abhishek Dash VS	/ /0 () //
6	BLAPL/0005566/2020	SANTOSH SAMANTARA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KABISURYANAGAR (KODALA) /51 /2019 () //
7	BLAPL/0005567/2020	SANTOSH KUMAR MALLIK @ BAYA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	AUL /166 /2019 () //
8	BLAPL/0005568/2020	SANTOSH KUMAR MALLIK @ BAYA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /411 /2019 () //
9	BLAPL/0005569/2020	ADITYA BALLAV NAYAK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	MARSHAGHAI /184 /2018 () //
10	BLAPL/0005570/2020	SANTOSH KUMAR MALLIK @ BAYA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /401 /2019 () //
11	BLAPL/0005571/2020	SANTOSH KUMAR MALLIK @ BAYA VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	AUL /151 /2019 () //

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12	BLAPL/0005572/2020	SANTOSH KUMAR MALLIK @ BAYA VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	AUL /143 /2019 () //
13	BLAPL/0005573/2020	LOKANATH MOHAPATRA VS STATE OF ODISHA	NISIKANTA MISHRA VS	PIPLI /136 /2017 () //
14	BLAPL/0005574/2020	SIBA KHATEI @ NANDA VS STATE OF ODISHA	A.PATTANAİK VS	KHURDA P.S. /230 /2020 () //
15	BLAPL/0005575/2020	NICKY SINGH VS STATE OF ODISHA	B.S.DASPARIDA VS	BRAJARAJNAGAR /262 /2019 () //
16	BLAPL/0005576/2020	NICKY SINGH VS STATE OF ODISHA	B.S.DASPARIDA VS	BRAJARAJNAGAR /263 /2019 () //
17	BLAPL/0005577/2020	BALAJI @ RAJENDRA MIRDHA VS STATE OF ODISHA	PUSPAMITRA MOPATRA VS	ATTABIRA /41 /2020 () //
18	BLAPL/0005578/2020	RAGHUNATH BEHERA VS STATE OF ODISHA	A.N.PATTNAİK VS	MARKAT NAGAR /50 /2019 () //
19	BLAPL/0005579/2020	JITENDRA ROHIDAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /462 /2020 () //
20	BLAPL/0005580/2020	PRITAM KERKETTA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /51 /2020 () //
21	BLAPL/0005581/2020	ISWAR JAL VS STATE OF ODISHA	TUKUNA MISHRA VS	KUNDRA /66 /2020 () //
22	BLAPL/0005582/2020	LINGARAJ SUNA VS STATE OF ODISHA	TUKUNA MISHRA VS	KUNDRA /66 /2020 () //
23	BLAPL/0005583/2020	SUSANTA DANGRI	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /442 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005584/2020	M. BABULA	ARIJEET MISHRA	BHANJANAGAR /402 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005585/2020	SUMIT KUMAR BAITHARU	RAMAKANTA DAS	NAWAPARA /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005586/2020	D.GOPI	ARIJEET MISHRA	BHANJANAGAR /403 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005587/2020	RAMA RAJPEDA	NIHAR RANJAN SAHOO	MATHILI /99 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005588/2020	SAMIR LUGUN	SOUMYARANJAN DAS	HATIBARI /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005589/2020	SEIKH HAIDER @ SAIKH HYDER	SARAT KUMAR JENA	barpalli /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005590/2020	CHANDAN KUMAR SAHOO	BIREN SANKAR TRIPATHY	JAGATSINGPUR /22 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005591/2020	KALIA @ ABINASH NAIK	ARUN KUMAR DAS-1	MOTANGA /135 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005592/2020	NIRMAL KUMAR PATEL	BIJAYA KUMAR RAGADA	JHARSUGUDA /462 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005593/2020	AJAY KUMAR DAS	GYANA RANJAN MOHANTY	BHUBANESWAR VIGILANCE /26 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
34	BLAPL/0005594/2020	PRASANTA BEHERA	PRAKASH KUMAR DALEI	KISINDA /6 /2018
		VS	VS	()

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35	BLAPL/0005595/2020	STATE OF ODISHA PARTHA SARATHI DHALA VS	PRAKASH KUMAR DALAI VS	// RAYAGADA TOWN /387 /2019 ()
36	BLAPL/0005596/2020	STATE OF ODISHA D.MANOJA VS	SAMBEET PATTANAYAK VS	// /401 /2020 ()
37	CMAPL/0000219/2020	STATE OF ODISHA RAGHUNATH MAHARANA VS	ADV VS	// // ()
38	CMP/0000455/2020	LAKHMIKANTA DAS JYOTI PRAKASH DASH VS	AJODHYA RANJAN DASH VS	// // ()
39	CMP/0000456/2020	MANASWINI DASH GANGADHAR ROUSTRAY VS	P.C.ACHARYA VS	// // ()
40	CONTC/0003330/2020	PREMKUMAR HEMALATA SAHOO VS	ADV VS	// // ()
41	CONTC/0003331/2020	ASHWINI KUMAR MISHRA SURENDRA KUMAR GAHAN VS	ADV VS	// // ()
42	CONTC/0003332/2020	CHITTRA ARUMUGAM SHATRUGHANA GIRI VS	ADV VS	// // ()
43	CONTC/0003333/2020	SATYABRATA SAHOO RAMESH CHANDRA SAHU VS	ADV VS	// // ()
44	CONTC/0003334/2020	CHITRA ARUMUGAM TANMAYEE BEHERA VS	ADV VS	// // ()
45	CONTC/0003335/2020	DR.SANJUKTA SAHOO DILLIP KUMAR DAS VS	ADV VS	// // ()
		MITRABHANU MOHAPATRA		//

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46	CONTC/0003336/2020	RATNAKAR NAIK VS BASANTA KUMAR SETHI	ADV VS	// 0 //
47	CONTC/0003337/2020	GANGA NARAYAN DASH VS SATYABRATA SAHU	ADV VS	// 0 //
48	CONTC/0003338/2020	KRUPA SAGAR SAHU VS SATYABRATA SAHU	ADV VS	// 0 //
49	CONTC/0003339/2020	RANJAN KUMAR SWAIN VS SATYABRATA SAHU	ADV VS	// 0 //
50	CONTC/0003340/2020	HARIHAR MARTHA VS AMULYA NANDA	ADV VS	// 0 //
51	CONTC/0003341/2020	MANOJ KUMAR SUNDARRAY VS G.MATHI VATHANAN	ADV VS	// 0 //
52	CONTC/0003342/2020	MANAS RANJAN MOHANTY VS G.MATHI VATHANAN	ADV VS	// 0 //
53	CONTC/0003343/2020	BASANT KUMAR PRADHAN VS G.MATHI VATHANAN	ADV VS	// 0 //
54	CONTC/0003344/2020	AMARJIT CHOUDHURY VS BALARAM CHOUDHURY	ADV VS	// 0 //
55	CONTC/0003345/2020	SHASHIKANTA MOHANTY VS G.MATHI VATHANAN	ADV VS	// 0 //
56	CONTC/0003346/2020	SRI GURU SINGH SABHA VS NRUSINGHA CH. SWAIN	ADV VS	// 0 //
57	CONTC/0003347/2020	DR.ABDUL HALIM KHAN	ADV	//

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		VS	VS	()
		PRADIPTA KUMAR MOHAPATRA		//
58	CONTC/0003348/2020	LATIKA TARAI	ADV	//
		VS	VS	()
		A.P.MAHESWARI		//
59	CONTC/0003349/2020	HEMANTA KUMAR BARIK	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
60	CONTC/0003350/2020	SANJAY KUMAR DAS	B.B.ROUTRAY	//
		VS	VS	()
		BADRINARAYAN ADHIKARI		//
61	CONTC/0003351/2020	SANTOSH KUMAR SAHOO	B.B.ROUTRAY	//
		VS	VS	()
		AMULYANANDA MOHANTY		//
62	CONTC/0003352/2020	TRUPTIMAYEE SAHOO	B.B.ROUTRAY	//
		VS	VS	()
		AMULYANANDA MOHANTY		//
63	CONTC/0003353/2020	SARBESWAR SAMAL	ADV	//
		VS	VS	()
		RANJAN KUMAR DAS		//
64	CONTC/0003354/2020	PITABAS SETHY	B.B.ROUTRAY	//
		VS	VS	()
		AMULYANANDA MOHANTY		//
65	CONTC/0003355/2020	AGURIN BIBI	ADV	//
		VS	VS	()
		SATYBRATA SAHOO		//
66	CRLA/0000443/2020	SUMAN SWAIN	PRASANTA KUMAR ROUTRAY	barpalli /126 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	CRLA/0000444/2020	SASHADHAR MANDAL @ SHASHADHAR MANDAL	AMULYA RATNA PANDA	INDUSTRIAL /41 /2017
		VS	VS	()
		STATE OF ORISSA		//
68	CRLMC/0001246/2020	LAXMINARAYAN DEEPAK RANJAN DAS	PRAVASH CH.JENA	SIMULIA /286 /2017
		VS	VS	()

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69	CRLMC/0001247/2020	STATE OF ODISHA SWADHEEN KUMAR RAUT VS	GAUTAM MISRA VS	// /303 /2020 ()
70	CRLMC/0001248/2020	STATE OF ODISHA HEMANTA KUMAR SAHOO @ BAPI VS	AMLAN SHAKTI PAUL VS	// / /0 ()
71	CRLMC/0001249/2020	STATE OF ORISSA SAGAR BARAL VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /174 /2020 ()
72	CRLMC/0001250/2020	STATE OF ORISSA KUNJA RANA VS	NIRANJAN SINGH (1) VS	// SINDHIKELA PS /117 /2018 ()
73	CRLMC/0001251/2020	STATE OF ODISHA MANORANJAN MALLA VS	PRABIR KUMAR RAY VS	// BALIKUDA /50 /2017 ()
74	CRLMC/0001252/2020	STATE OF ODISHA RUPESH KUMAR BHADRA VS	GOURI MOHAN RATH VS	// DHARMASALA /481 /2019 ()
75	CRLMC/0001253/2020	STATE OF ODISHA THACHAT VISWANATH NARENDRAN VS	SARADA PRASANNA SARANGI VS	// / /0 ()
76	CRLMP/0000854/2020	STATE OF ODISHA BIDYADHAR BHOI VS	A.PATTANAİK VS	// / /0 ()
77	CRLMP/0000855/2020	STATE OF ODISHA UMA BHOI VS	A.PATTANAİK VS	// / /0 ()
78	CRLMP/0000856/2020	STATE OF ODISHA MANOJ KUMAR SWAIN VS	SRINIVAS MOHANTY VS	// / /0 ()
79	CRLMP/0000857/2020	STATE OF ODISHA LAXMIPRIYA SETHI VS STATE OF ODISHA	P.K.MAHARAJ VS	// / /0 () //

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80	CRLMP/0000858/2020	BHAGABAT SAHU VS STATE OF ODISHA	A.C.BEHERA VS	/ /0 0 //
81	CRLMP/0000859/2020	SANJAY KUMAR SAHOO VS STATE OF ODISHA	L.N.RAYATSINGH VS	/ /0 0 //
82	CRLMP/0000860/2020	DILLIP KUMAR AGARWAL@AGARWALLA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	/ /0 0 //
83	CRLMP/0000861/2020	GAYATRI BAL@ MAMUNI VS STATE OF ODISHA	R.K.ROUTRAY VS	/ /0 0 //
84	CRLMP/0000862/2020	RAMA CHANDRA ROUT VS STATE OF ODISHA	SANJIB MOHANTY VS	/ /0 0 //
85	CRLMP/0000863/2020	MD ASLAM KHAN VS STATE OF ODISHA	A.K.DASH VS	/ /0 0 //
86	CRLREV/0000349/2020	SWAYAMPRAVA BEHERA VS KUMUDA CHANDRA BEHERA	BISHNU PRASAD PRADHAN VS	/ /0 0 //
87	MACA/0000580/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS BALAKRUSHNA SWAIN	SUBRAT KALPATHY VS	/ / 0 //
88	MACA/0000581/2020	THE REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS SUDARSHAN PRADHAN	SANCHIDANANDA NAYAK VS	/ / 0 //
89	MACA/0000582/2020	M/S. NEW INDIA ASSURANCE VS SMRUTIREKHA SAHU	SOMNATH RAY VS	/ / 0 //
90	MACA/0000583/2020	MANAGER (LEGAL) VS SWARNALATA SAMANTARAY	BIJOY DASMOHAPATRA VS	/ / 0 //
91	MACA/0000584/2020	THE DIVISIONAL MANAGER, BAJAJ ALLIANZA GENERAL INSURANCE COMPANY LTD.	GENERAL INSURANCE COMPANY LTD.	/ /



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		VS	VS	0
		DEEPA GOEL		//
92	TRP(C)/0000130/2020	SUPRAVA BHOI	HARI PRASAD OJHA	//
		VS	VS	0
		SANATAN MALLICK		//
93	WA/0000480/2020	KIRTY RANJAN MOHANTY	DROUPADI MOHANTY	//
		VS	VS	0
		ALOK RANJAN MOHANTY		//
94	WA/0000481/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		TAPAN KUMAR SARANGI		//
95	WP(C)/0019685/2020	KHAGESWAR PADHIARI	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0019686/2020	USHARANI SANKHUA	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0019687/2020	BIRENDRA KAR	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0019688/2020	SULOCHANA GUIN	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0019689/2020	M/S FAMOUS SECURITY SERVICE	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0019690/2020	PRAGYAN PRIYANSHU	SANGRAM JENA	//
		VS	VS	0
		COUNCIL FOR INDIAN SCHOOL CERTIFICATE EXAMINATION		//
101	WP(C)/0019691/2020	GOURANGA CHARAN MALLIK	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0019692/2020	NARESH SAHU	RAMA KRISHNA BISOI	//
		VS	VS	0

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103	WP(C)/0019693/2020	STATE OF ODISHA AYESHA TANWIR VS	RAMA KRISHNA BISOI VS	// // 0
104	WP(C)/0019694/2020	STATE OF ODISHA UTTAM CHARAN SAMAL VS	LAMBODAR PRADHAN VS	// // 0
105	WP(C)/0019695/2020	THE STATE OF ODISHA NAKULA CHARAN GAHAN VS	LAMBODAR PRADHAN VS	// // 0
106	WP(C)/0019696/2020	THE STATE OF ODISHA NILAMANI DEBNATH VS	LAMBODAR PRADHAN VS	// // 0
107	WP(C)/0019697/2020	THE STATE OF ODISHA JADAV JENA VS	LAMBODAR PRADHAN VS	// // 0
108	WP(C)/0019698/2020	THE STATE OF ODISHA PRATAP SAMANTARAY VS	LAMBODAR PRADHAN VS	// // 0
109	WP(C)/0019699/2020	THE STATE OF ODISHA PUSPALATA JENA VS	L.K.MOHANTY VS	// // 0
110	WP(C)/0019700/2020	STATE OF ORISSA TAPAS KUMAR GHOSH VS	LAMBODAR PRADHAN VS	// // 0
111	WP(C)/0019701/2020	THE STATE OF ODISHA INDU SEKHAR MOHAPATRA VS	L.K.MOHANTY VS	// // 0
112	WP(C)/0019702/2020	STATE OF ORISSA KAUSALYA HEMA @ BAG VS	TUSAR KUMAR MISHRA VS	// // 0
113	WP(C)/0019703/2020	STATE OF ODISHA MAGA BEHERA VS	K.P.MOHANTY VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0019704/2020	JYOTIRMAYEE MISHRA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
115	WP(C)/0019705/2020	MEGHAMALA SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
116	WP(C)/0019706/2020	SARAT KUMAR MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
117	WP(C)/0019707/2020	AVAYA KUMAR ACHARYA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
118	WP(C)/0019708/2020	GAYATREE ACHARYA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
119	WP(C)/0019709/2020	MADHAB CHARAN BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
120	WP(C)/0019710/2020	SUSHRIYA DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
121	WP(C)/0019711/2020	KANCHANBALA SENAPATI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
122	WP(C)/0019712/2020	RAJASHREE SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
123	WP(C)/0019713/2020	RABINDRA KUMAR KANUNGO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
124	WP(C)/0019714/2020	RASHMI RANJAN MUKHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
125	WP(C)/0019715/2020	RATIKANTA DAS	ANUP UDAYA SENAPATI	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0019716/2020	KALYAN KUMAR PANDA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0019717/2020	ANNAPURNA PARIJA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0019718/2020	NEW LAXMI STEEL AND POWER PVT.LTD	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE SUPERINTENDING ENGINEER CUM ELECTRICAL INSPECTOR		//
129	WP(C)/0019719/2020	SAVE EARTH FOUNDATION, A PUBLIC CHARITABLE TRUST	DEBAJIT SUMAN	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0019720/2020	RAMACHANDRA PRAMANIKA	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
131	WP(C)/0019721/2020	DURYODHAN DASH	ASHOK PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0019722/2020	SK.FARUQ ALI	JYOTI PRAKASH TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0019723/2020	ALOK KUMAR BEHERA	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0019724/2020	SUSHANT NAIK	SOUBHAGYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0019725/2020	M/S. HINDUSTAN UNILEVER LTD.	SUMIT LAL	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0019726/2020	GUNKAR CHARITABLE TRUST	KHIROD K.ROUT	//
		VS	VS	0

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137	WP(C)/0019727/2020	STATE OF ODISHA M/S.HINDUSTAN UNILEVER LTD. VS	SUMIT LAL VS	// // 0
138	WP(C)/0019728/2020	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	GAUTAM MUKHERJI VS	// // 0
139	WP(C)/0019729/2020	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	P.C.ACHARYA VS	// // 0
140	WP(C)/0019730/2020	STATE OF ODISHA SWAGATAM (WOMEN)SELF HELP GROUP VS	TANMAY MISHRA VS	// // 0
141	WP(C)/0019731/2020	THE COLLECTOR, BOLANGIR ASHOK KUMAR BEHERA VS	P.C.ACHARYA VS	// // 0
142	WP(C)/0019732/2020	STATE OF ODISHA GANGADHAR PATI VS	P.C.ACHARYA VS	// // 0
143	WP(C)/0019733/2020	STATE OF ODISHA M/S BALLURAM STEELS (P) LTD. VS	TANMAY MISHRA VS	// // 0
144	WP(C)/0019734/2020	EXECUTIVE ENGINEER (ELECT),WESCO NETRANANDA PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
145	WP(C)/0019735/2020	STATE OF ODISHA MINA KUMARI SAHOO VS	RANJAN KUMAR ROUT VS	// // 0
146	WP(C)/0019736/2020	STATE OF ODISHA TAPAN KUMAR BEHERA VS	MANORANJAN NAYAK VS	// // 0
147	WP(C)/0019737/2020	STATE OF ODISHA JUDHISTIR JENA VS	MANORANJAN NAYAK VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0019738/2020	SNEHALATA PANDA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
149	WP(C)/0019739/2020	SOUMYA RANJAN SAINT VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
150	WP(C)/0019740/2020	BIMASAGAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
151	WP(C)/0019741/2020	UDHABA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
152	WP(C)/0019742/2020	TIKA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	WP(C)/0019743/2020	UPASU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
154	WP(C)/0019744/2020	JHANKAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
155	WP(C)/0019745/2020	GANESH SAHOO @ GANESWAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
156	WP(C)/0019746/2020	LACHHMAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
157	WP(C)/0019747/2020	TIKMAN PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
158	WP(C)/0019748/2020	DHANSINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	WP(C)/0019749/2020	GOBINDA MAJHI	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019750/2020	JALASAE MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019751/2020	SOUBINDRA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019752/2020	GANESWAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0019753/2020	UPASU MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019754/2020	BAISTAMBA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019755/2020	CHAMARU MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019756/2020	UPASU MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019757/2020	JHARU PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019758/2020	JHARU PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019759/2020	KAMAKSHYA PRASAD PATTNAIK	B.S.TRIPATHY..1	//
		VS	VS	0
		NESCO UTILITY CORPORATE OFFICE JANUGANJ		//
170	WP(C)/0019760/2020	NIRANJAN BEHERA	B.S.RAYAGURU	//
		VS	VS	0

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171	WP(C)/0019761/2020	STATE OF ODISHA MINERVA RAY VS	B.S.TRIPATHY..1 VS	// // 0
172	WP(C)/0019762/2020	NESCO UTILITY, CORPORATE OFFICE,JANUGANJ RAJALAXMI MALLICK VS	B.S.TRIPATHY..1 VS	// // 0
173	WP(C)/0019763/2020	NESCO UTILITY, CORPORATE OFFICE JANUGANJ MD. HANIF VS	SATYABRATA MOHANTY VS	// // 0
174	WP(C)/0019764/2020	SECRETARY, DEPT. OF REVENUE AND DISASTER MANAGEMENT SANDIP KUMAR TRIPATHY VS	SIDHARTHA SWAIN VS	// // 0
175	WP(C)/0019765/2020	STATE OF ODISHA PRAGATI PATTANAIAK VS	H.K.ROUT VS	// // 0
176	WP(C)/0019766/2020	STATE OF ODISHA HARISH CHANDRA MOHARANA VS	NILA MADHAB PRAHARAJ VS	// // 0
177	WP(C)/0019767/2020	STATE OF ODISHA UMAKANTA ROUT VS	H.K.ROUT VS	// // 0
178	WP(C)/0019768/2020	STATE OF ODISHA ARJUN CHARAN MOHARANA VS	ABHIRAM SWAIN VS	// // 0
179	WP(C)/0019769/2020	STATE OF ODISHA DINABANDHU MUNDA VS	KAUSHIK SWAIN VS	// // 0
180	WP(C)/0019770/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
181	WP(C)/0019771/2020	THE DEPUTY REGISTRAR BANSHIDHAR PATRA VS	RAMA CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0019772/2020	NABAGHAN PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
183	WP(C)/0019773/2020	J.K.PAPER LIMITED VS ASST.COMMISSIONER,GST AND CENTRAL EXCISE, RAYAGADA	PRAKASH KUMAR JENA VS	// 0 //
184	WP(C)/0019774/2020	NAND KISHORE BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	WP(C)/0019775/2020	MAHENDRA KUMAR TULO VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
186	WP(C)/0019776/2020	JAGATNATH MOHANTY VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
187	WP(C)/0019777/2020	KANDARP NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
188	WP(C)/0019778/2020	NETRANJAN SAHU VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
189	WP(C)/0019779/2020	BABULAL PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
190	WP(C)/0019780/2020	MANI BHADRA NAYAK VS STATE OF ODISHA	KAUSHIK BARIK VS	// 0 //
191	WP(C)/0019781/2020	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	B.S.PANIGRAHI VS	// 0 //
192	WP(C)/0019782/2020	RANJAN KUMAR PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
193	WP(C)/0019783/2020	DURGA CHARAN BALIARSINGH	BUDHADEV ROUSTRAY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0019784/2020	TUSARA KANTA NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0019785/2020	RANGADHAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0019786/2020	PRAHALLAD SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019787/2020	JAGABANDHU PRUSTY	ANTARYAMI SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0019788/2020	GELHA DEI	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0019789/2020	ASHIS AVILASH	G.K.NANDA	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0019790/2020	SACHIDANANDA BOITA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0019791/2020	M/S.KONARK TALKIES PVT.LTD	BUDHADEV ROUSTRAY	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0019792/2020	BHAGABAN PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0019793/2020	FAKIRA MOHAN MAHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0019794/2020	RASHDA KHANAM	MANAS RANJAN BEHERA	//
		VS	VS	0

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205	WP(C)/0019795/2020	STATE OF ODISHA LABANGA LATA SAHU VS	KAUSHIK SWAIN VS	// // 0
206	WP(C)/0019796/2020	STATE OF ODISHA UNION OF INDIA VS	SIDHARTH SHANKAR MOHAPATRA VS	// // 0
207	WP(C)/0019797/2020	CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK PRASANNA KUMAR VS	KAUSHIK SWAIN VS	// // 0
208	WP(C)/0019798/2020	STATE OF ODISHA RAMESH CHANDRA ROUTRAY VS	BIREN SANKAR TRIPATHY VS	// // 0
209	WP(C)/0019799/2020	STATE OF ODISHA SUSHANTA KUMAR PANDA VS	NIRANJAN NAYAK VS	// // 0
210	WP(C)/0019800/2020	STATE OF ODISHA KAMAL LOCHAN MEHER VS	NIRANJAN NAYAK VS	// // 0
211	WP(C)/0019801/2020	STATE OF ODISHA SURENDRA KUMAR SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
212	WP(C)/0019802/2020	STATE OF ODISHA NIRMAL SAHOO VS	GYANENDRA CHANDRA SWAIN VS	// // 0
213	WP(C)/0019803/2020	COLLECTOR CUM DISTRICT MAGISTRATE BHADRAK KUMUDA CHANDRA SATHPATHY VS	BAIBASWATA PANIGRAHI VS	// // 0
214	WP(C)/0019804/2020	GENERAL MANAGER ODISHA STATE AGRICULTURAL MARKETING BOARD ASWINI KUMAR PATTANAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0019805/2020	STATE OF ODISHA SANJAY KUMAR SAHOO VS	L.N.RAYATSINGH VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0019806/2020	PRASANNA KUMAR KARNA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
217	WP(C)/0019807/2020	BIJAYA RANJAN PATTNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
218	WP(C)/0019808/2020	SRIKANTA PATEL VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
219	WP(C)/0019809/2020	SARAT PATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
220	WP(C)/0019810/2020	SABYASACHI MOHAPATRA VS UNION OF INDIA	CHANDI PRASAD SAHANI VS	// 0 //
221	WP(C)/0019811/2020	DEBASIS BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
222	WP(C)/0019812/2020	DEBASIS BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
223	WP(C)/0019813/2020	DEBASIS BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
224	WP(C)/0019814/2020	DILLIP KUMAR MOHANTY VS RANJEET KUMAR MOHANTY	DEBARAJ MOHANTY VS	// 0 //
225	WP(C)/0019815/2020	DUTIKRUSHNA PADHI VS ELECTION COMMISSION OF INDIA	KOUSIK ANANDA GURU VS	// 0 //
226	WP(C)/0019816/2020	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
227	WP(C)/0019817/2020	M/S.ANAND PETROLEUM	D.P.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE UNION OF INDIA		//
228	WP(C)/0019818/2020	TUSHAR KANTA PATRA	PRABODHA CH.NAYAK	//
		VS	VS	()
		MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED		//
229	WP(C)/0019819/2020	BIBEKANANDA MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	()
		STATE OF ODISHA		//
230	WP(C)/0019820/2020	SUBAL CHANDRA SAHU	PRABODHA CH.NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
231	WP(C)/0019821/2020	SAMARENDRA BEHERA	MANAS RANJAN DHAL	//
		VS	VS	()
		STATE OF ODISHA		//
232	WP(C)/0019822/2020	BHARATI SAHOO	SISIR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
233	WP(C)/0019823/2020	SUDHARANI SHARMA @ SUDHA SHARMA	PRASANTA KUMAR NANDA	//
		VS	VS	()
		STATE OF ODISHA		//
234	WPCRL/0000073/2020	SUNIL DIGAL	SANJIT KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ORISSA		//
235	ABLAPL/0009494/2020	BIJAY GHADAI	PRAVASH CH. JENA	BHOGRAI /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0009495/2020	SUDAM GHADAI @ SUDAM CHARAN GHADAPRAVASH CH. JENA		BHOGRAI /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0009496/2020	GURU PRASAD GHADAI	PRAVASH CH. JENA	BHOGRAI /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0009497/2020	SANTOSH KUMAR BEHURA @ CHAGULU BEHURA	ABHISHEK MISHRA	TOMKA /57 /2020
		VS	VS	()

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239	ABLAPL/0009498/2020	STATE OF ODISHA JABA JENA VS	SURESH KUMAR JENA VS	// MANGALPUR /320 /2020 ()
240	ABLAPL/0009499/2020	STATE OF ODISHA SITU DAS VS	ARIJEET MISHRA VS	// JENAPUR /189 /2020 ()
241	ABLAPL/0009500/2020	STATE OF ODISHA PANKAJINI PATRA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /113 /2020 ()
242	ABLAPL/0009501/2020	STATE OF ODISHA SUKANTA NAYAK VS	BIBHU PRASAD MOHANTY VS	// PIPLI /208 /2020 ()
243	ABLAPL/0009502/2020	STATE OF ODISHA KRUSHNA CHAND VS	S.SAHANI, J.MISHRA VS	// BINJHARPUR /214 /2020 ()
244	ABLAPL/0009503/2020	STATE OF ODISHA BABULI JENA VS	SOURA CHANDRA MOHAPATRA VS	// SALIPUR /264 /2020 ()
245	ABLAPL/0009504/2020	STATE OF ODISHA B.KARIA PATRA VS	SUJIT KUMAR PATTNAIK VS	// RAMBHA (KHALLIKOTE) /141 /2020 ()
246	ABLAPL/0009505/2020	STATE OF ODISHA KANHA PRADHAN VS	B.B.MOHAPATRA VS	// PARADEEP LOCK /131 /2020 ()
247	ABLAPL/0009506/2020	STATE OF ODISHA TITU SAHOO VS	SANTANU KUMAR SARANGI VS	// DHENKANAL SADAR /225 /2020 ()
248	ABLAPL/0009507/2020	STATE OF ODISHA MILTON JENA VS	TRILOCHAN PANIGRAHI VS	// BRAHMAGIRI /113 /2020 ()
249	ABLAPL/0009508/2020	STATE OF ODISHA TRINATH BISWAL VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// NAYAGARH SADAR /105 /2020 () //

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250	ABLAPL/0009509/2020	ASHESH KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BARIPADA TOWN /519 /2020 () //
251	ABLAPL/0009510/2020	HEMANTA ROUT VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	KUJANGA /167 /2020 () //
252	ABLAPL/0009511/2020	BASANTA KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NANDANKANAN /44 /2020 () //
253	ABLAPL/0009512/2020	NILAKANTHA MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BARIPADA TOWN /519 /2020 () //
254	ABLAPL/0009513/2020	DHUSASAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NANDANKANAN /44 /2020 () //
255	ABLAPL/0009514/2020	SHANTILATA SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MAHILA P.S. BUXIBAZAR /23 /2020 () //
256	ABLAPL/0009515/2020	CHANDRA KANTA SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MAHILA P.S. BUXIBAZAR /23 /2020 () //
257	ABLAPL/0009516/2020	SK. NISHAR AKTAR @ CHUNU VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /129 /2020 () //
258	ABLAPL/0009517/2020	DEBASIS SWAIN VS STATE OF ODISHA	B.S.DASPARIDA VS	CAPITAL P.S. /300 /2020 () //
259	ABLAPL/0009518/2020	SK.SUNIL @ SK. ALIZEN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /180 /2020 () //
260	ABLAPL/0009519/2020	DIPAK KUMAR MOHANTY VS STATE OF ODISHA	SUJIT DAS VS	/ /0 () //
261	ABLAPL/0009520/2020	MANGAGOBINDA BEJ	PRAJIT PRADHAN	MARKAT NAGAR /135 /2020

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		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0009521/2020	DIPU BHOI	DEBASIS BISWAL	MANCHESWAR P.S. /287 /2018
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0009522/2020	BABULI DAS	PANCHANAN PANIGRAHI	NIHALPRASAD /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0009523/2020	MANOJ KUMAR PRADHAN @ MUNA	PRAJIT KUMAR PRADHAN	KISHORENGAR /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0009524/2020	ANTARYAMI KHILAR	ANIRUDHA DAS	DHENKANAL SADAR /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0009525/2020	ABHISEK MITRA	P.K.MAHARAJ	/ /0
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0009526/2020	SUHADRA @ SUBHADRA BAG	PRASANTA KUMAR ROUTRAY	AMBABHONA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0009527/2020	MUKESH BIHARI@ MUKESH KU. BIHARI	SMRUTI RANJAN MOHAPATRA	GURUDIJHATIA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0009528/2020	SIBA PRASAD KAMILA	BASANTA KU. DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0009529/2020	DAMU HARIJAN	TUKUNA KUMAR MISHRA	UMERKOTE /186 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0009530/2020	SHARAT PRADHAN @ SARATA PRADHAN	BIBHUTI RANJAN MOHANTY	ANGUL TOWN /923 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0009531/2020	BAGULI PARIDA @ BIJAY KUMAR PARIDA	CHHABI BEHERA	KHANDAGIRI P.S. /411 /2020
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0009532/2020	STATE OF ODISHA NIRMAL SAHOO VS	SAUMENDRA KU. MOHAPATRA VS	// KAMAKHYANAGAR /80 /2019 ()
274	ABLAPL/0009533/2020	STATE OF ODISHA ALOK NAIK VS	BIBHUTI RANJAN MOHANTY VS	// ANGUL TOWN /923 /2020 ()
275	ABLAPL/0009534/2020	STATE OF ODISHA KANHU CHARAN SWAIN VS	BIJAYA KUMAR PARIDA VS	// / /0 ()
276	ABLAPL/0009535/2020	STATE OF ODISHA JAGADISH BEHERA VS	DEBASISH SAMAL VS	// JALESWAR /214 /2020 ()
277	ABLAPL/0009536/2020	STATE OF ODISHA SARAT ROUT VS	SUNIL KU. PANDA VS	// DHENKANAL SADAR /231 /2020 ()
278	ABLAPL/0009537/2020	STATE OF ODISHA GANESWAR MOHAPATRA VS	DEBASISH SAMAL VS	// KHANTAPADA /250 /2020 ()
279	ABLAPL/0009538/2020	STATE OF ODISHA SUJIT KUMAR SAHOO @ SUJIT SOUMYA SUNDAR SAHOO @ MANJUN	DEBASISH SAMAL VS	// OUPADA /60 /2019 ()
280	ABLAPL/0009539/2020	STATE OF ODISHA AHMMAD HUSSAIN VS	NIRANJAN SINGH VS	// MAHILA P.S. BUXIBAZAR /62 /2019 ()
281	ABLAPL/0009540/2020	STATE OF ODISHA ZARINA HUSSAIN VS	NIRANJAN SINGH VS	// MAHILA P.S. BUXIBAZAR /62 /2019 ()
282	ABLAPL/0009541/2020	STATE OF ODISHA MANAGOVINDA BEHERA @ MANA BEHERA VS	ARJUNA CHARAN BEHERA VS	// PURI SADAR /205 /2020 ()
283	ABLAPL/0009542/2020	STATE OF ODISHA K.SANTOSH PATRA VS STATE OF ODISHA	S.K.MOHANTY VS	// CHATRAPUR /234 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :14/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	ABLAPL/0009543/2020	DHIRENDRA ROUL VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	KHANTAPADA /133 /2019 () //
285	ABLAPL/0009544/2020	SANTOSH DAS @ SANTU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BASELI SAHI PS /183 /2020 () //
286	ABLAPL/0009545/2020	MANOJ PALEI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BAISINGA /114 /2019 () //
287	ABLAPL/0009546/2020	SUBASH CHANDRA ROUT VS STATE OF ODISHA	JATESWAR NAYAK VS	NIKIRAI /89 /2020 () //
288	ABLAPL/0009547/2020	MOTI SAHOO @ SAHU VS STATE OF ODISHA	S.S.RAY VS	MAHILA P.S.(BBSR) /36 /2020 () //
289	ABLAPL/0009548/2020	SHREEMANT MALLIK VS STATE OF ODISHA	JATESWAR NAYAK VS	SALIPUR /228 /2020 () //
290	ABLAPL/0009549/2020	JITU SWAIN VS STATE OF ODISHA	SANGRAM RATH VS	GOP /212 /2020 () //
291	ABLAPL/0009550/2020	DAS @ KARTIKESWAR SAMANTARAY VS STATE OF ODISHA	SANGRAM RATH VS	PURI SADAR /188 /2020 () //
292	ABLAPL/0009551/2020	PRAMOD BARIK VS STATE OF ODISHA	NIRANJAN LENKA VS	PARADEEP LOCK /25 /2020 () //
293	ABLAPL/0009552/2020	SAHAJAHAN KHAN VS STATE OF ODISHA	A.K.DASH VS	DHANUPALI /80 /1992 () //
294	ABLAPL/0009553/2020	SUSANTA KUMAR SAHU VS STATE OF ODISHA	ASHOK KU. BEHERA VS	JAJPUR SADAR /147 /2016 () //
295	ABLAPL/0009554/2020	SIBA PRASAD PARIDA	ASHOK KUMAR BEHERA	KUAKHIA /232 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :14/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0009555/2020	SRIKANTA DAS	RAJENDRA NARAYAN ROUT	BAISINGA /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0009556/2020	MANOJ KUMAR SENAPATI @ MANOJ SENAPATI	NIRANJAN LENKA	NANDANKANAN /63 /2019
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0009557/2020	LALITA GHIBHELA	TIRTH KUMAR SAHU	TITILAGARH /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0009558/2020	PAPU @ PRASANTA KUMAR BASTIA	SURYA NARAYAN MISHRA	NIMAPADA /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0009559/2020	ARSHAD HUSSAIN	RAJENDRA NARAYAN ROUT	BASELI SAHI PS /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0009560/2020	MOHAN KUMAR SAHOO @ SAHU	S.S.RAY-2	MAHILA P.S.(BBSR) /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0009561/2020	KHAJA WASIM AHMED CHISTI	NIRANJAN SINGH	MAHILA P.S. BUXIBAZAR /62 /2019
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009562/2020	DASARATHI SUTAR	KHIROD K. ROUT	CHANDABALI /135 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009563/2020	PRAMOD NAIK @ PRAMOD KUMAR NAIK	RABINDRANATH PRUSTY	KHUNTUNI /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009564/2020	SARUA @ MAHENDRA JENA	PRADEEP KUMAR PARIDA	TIGIRIA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009565/2020	SUBHASISH SARANGI	GANESWAR BEHERA	AIR FIELD P.S. /136 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0009566/2020	STATE OF ODISHA JASODA PARIDA VS	NITYANANDA PANDA VS	// MANCHESWAR P.S. /228 /2020 ()
308	ABLAPL/0009567/2020	STATE OF ODISHA ISHWAR CHANDRA KAMILA VS	BASANTA KU. DAS VS	// / /0 ()
309	ABLAPL/0009568/2020	STATE OF ODISHA SANTANU KUMAR RAY VS	SAMBEET PATTANAYAK VS	// DELANGA /53 /2017 ()
310	WPC(OAC)/0001225/2019	STATE OF ODISHA KABITA MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// / () //

# ORISSA HIGH COURT

MISC CASES FILED on :14/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	33/2020 OTAPL/12/2020	COMMISSIONER OF GST AND CENTRAL EXCISE, COMMISSIONER, KANAKPUR	SUNIL KUMAR NIPSATPATHY
2	126/2020 CONTC/1888/2020	SANTOSH KUMAR MISHRA-MP	DHULIRAM PATTANAYAK
3	134/2020 TRP(C)/130/2020	SUPRAVA BHOI-MP	HARI PRASAD OJHA
4	344/2020 RSA/171/2020	GITANJALI PATRA-MP	S.S.RAO
5	345/2020 RSA/171/2020	GITANJALI PATRA-MP	S.S.RAO
6	346/2020 RSA/171/2020	GITANJALI PATRA-MP	S.S.RAO
7	347/2020 RSA/331/2005	HARASAMANI MOHAPATRA-MP	M/S.N.C.PATI
8	419/2020 CRLREV/349/2020	SWAYAMPRAVA BEHERA-MP	BISHNU PRASAD PRADHAN
9	447/2020 CMP/455/2020	JYOTI PRAKASH DASH-MP	AJODHYA RANJAN DASH
10	448/2020 CMP/455/2020	JYOTI PRAKASH DASH-MP	AJODHYA RANJAN DASH
11	696/2020 ABLAPL/8238/2020	HANDU @ SANGRAM JENA-MP	ARUN KUMAR DAS
12	702/2020 ABLAPL/16232/2019	PRAMOD NAIK@PRAMODA KUMAR NAIK-MP	BIBHUTI BHUSAN BEHERA
13	748/2020 BLAPL/5459/2020	SANI @ GANGU @ MD. IMAMMUDDIN-MP	BISWARANJAN DALAI
14	749/2020 BLAPL/823/2020	NIRMAL CHANDRA ROUT-MP	SIDHARTHA MISHRA
15	750/2020 BLAPL/566/2020	NIRMAL CHANDRA ROUT-MP	SIDHARTHA MISHRA
16	751/2020 BLAPL/292/2018	HRUDANANDA BISWAL@TULU-MP	M/S.R.C.MOHANTY
17	752/2020 BLAPL/4898/2019	PINTU PRADHAN-MP	AMULYA RATNA PANDA
18	753/2020 BLAPL/11020/2019	GAGAN ROUT-MP	MANAS CHAND
19	754/2020 BLAPL/1089/2020	BUBLU CHHATRIA-MP	AMULYA RATNA PANDA
20	755/2020 BLAPL/2165/2019	PANDIA@PANDABA SETHI-MP	ANIRUDHA DAS
21	782/2020 CRLMC/1246/2020	LAXMINARAYAN DEEPAK RANJAN DAS-MP	PRAVASH CH.JENA
22	783/2020 CRLMC/1247/2020	SWADHEEN KUMAR RAUT-MP	GAUTAM MISRA
23	785/2020 CRLMC/1250/2020	KUNJA RANA-MP	NIRANJAN SINGH (1)
24	786/2020 CRLMC/1251/2020	MANORANJAN MALLA-MP	PRABIR KUMAR RAY
25	787/2020 CRLMC/1253/2020	THACHAT VISWANATH NARENDRAN-MP	SARADA PRASANNA SARANGI
26	844/2020	HARI@SRIHARI NAIK-MP	M/S.ANUPAM DASH

27	CRLA/202/2018 845/2020	ANANDA NAYAK-MP	M/S.AMULYA RATNA PANDA
28	CRLA/648/2016 846/2020	SASHADHAR MANDAL @ SHASHADHAR MANDAL-MP	AMULYA RATNA PANDA
29	CRLA/444/2020 847/2020	SASHADHAR MANDAL @ SHASHADHAR MANDAL-MP	AMULYA RATNA PANDA
30	CRLA/444/2020 848/2020	SASHADHAR MANDAL @ SHASHADHAR MANDAL-MP	AMULYA RATNA PANDA
31	CRLA/444/2020 849/2020	PRAFULLA SAMAL-MP	M/S.CHANDRAKANTA NAYAK
32	CRLA/18/2016 850/2020	JAGADISH MOHANTA-MP	BIGYAN KUMAR SHARMA
33	CRLA/40/2019 913/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	SUBRAMANIAM SATPATHY
34	MACA/422/2020 914/2020	FUTURE GENERALI INDIA INSURANCE CO. LTD.-MP	ADAM ALI KHAN
35	MACA/303/2020 915/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.-MP	SUBRAMANIAM SATPATHY
36	MACA/580/2020 916/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
37	MACA/560/2020 917/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
38	MACA/560/2020 918/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
39	MACA/560/2020 919/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
40	MACA/561/2020 920/2020	THE DIVISIONAL MANAGER, LEGAL T..P.CLAIM CELL, THE NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
41	MACA/561/2020 921/2020	THE DIVISIONAL MANAGER, LEGAL T..P.CLAIM CELL, THE NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
42	MACA/561/2020 922/2020	THE DIVISIONAL MANAGER, LEGAL T..P.CLAIM CELL, THE NATIONAL INSURANCE CO.LTD.-MP	SACHIN KUMAR ANANDA NAYAK
43	MACA/582/2020 923/2020	M/S. NEW INDIA ASSURANCE-MP	SOMNATH RAY
44	MACA/583/2020 924/2020	MANAGER (LEGAL)-MP	BIJOY DASMOHAPATRA
45	MACA/583/2020 925/2020	THE LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO.LTD.-MP	SUBRAMANIAM SATPATHY
46	MACA/584/2020 976/2020	THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	SUBRAMANIAM SATPATHY
47	WA/480/2020 977/2020	KIRTY RANJAN MOHANTY-MP	DROUPADI MOHANTY
48	WA/481/2020 978/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
49	WA/481/2020 979/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
50	WA/481/2020 980/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
51	WA/350/2013 9149/2020	M/S.KREBS INTERNATIO-MP	M/S.BIBEK A.MOHANTI
52	WP(C)/19073/2020 9150/2020	RAMESH CHANDRA MALIK-MP	B.S.RAYAGURU
53	WP(C)/19689/2020 9151/2020	M/S FAMOUS SECURITY SERVICE-MP	SUBHANKAR ROUT
54	WP(C)/19689/2020 9152/2020	M/S FAMOUS SECURITY SERVICE-MP	SUBHANKAR ROUT
55	WP(C)/19683/2020 9153/2020	GHANSHYAM MALIK-MP	PRAVASH CH.JENA
56	WP(C)/19702/2020 9154/2020	KAUSALYA HEMA @ BAG-MP	TUSAR KUMAR MISHRA
57	WP(C)/19341/2020 9155/2020	VIKASH KUMAR SINGH-MP	Braja Mohan Sarangi
	WP(C)/19431/2020	RABINDRA KUMAR SWAIN-MP	NIRANJAN LENKA

58	9156/2020 WP(C)/19718/2020	NEW LAXMI STEEL AND POWER PVT.LTD-MP	FALGUNI RAJGURU MOHAPATRA
59	9157/2020 WP(C)/4539/2004	MAHESH CHNANDRA KABI-MP	M/S.MANOJ KUMAR MOHANTY
60	9158/2020 WP(C)/11116/2019	SANJAY KUMAR DAS-MP	B.B.ROUTRAY
61	9159/2020 WP(C)/11116/2019	SANJAY KUMAR DAS-MP	B.B.ROUTRAY
62	9160/2020 WP(C)/5118/2019	SRIKUMAR SUKLA-MP	M/S.A.K.PANDEY
63	9161/2020 WP(C)/14793/2019	M/S.M.R.CHANDRASEKHAR-MP	M/S.A.DAS
64	9162/2020 WP(C)/19721/2020	DURYODHAN DASH-MP	ASHOK PATTNAIK
65	9163/2020 WP(C)/19725/2020	M/S. HINDUSTAN UNILEVER LTD.-MP	SUMIT LAL
66	9164/2020 WP(C)/19727/2020	M/S.HINDUSTAN UNILEVER LTD.-MP	SUMIT LAL
67	9165/2020 WP(C)/19728/2020	SUKANTA KUMAR SAHOO-MP	GAUTAM MUKHERJI
68	9166/2020 WP(C)/19730/2020	SWAGATAM (WOMEN)SELF HELP GROUP-MP	TANMAY MISHRA
69	9167/2020 WP(C)/19735/2020	MINA KUMARI SAHOO-MP	PRASANTA KUMAR MISHRA
70	9168/2020 WP(C)/19452/2020	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
71	9170/2020 WP(C)/19759/2020	KAMAKSHYA PRASAD PATTNAIK-MP	B.S.TRIPATHY..1
72	9171/2020 WP(C)/19761/2020	MINERVA RAY-MP	B.S.TRIPATHY..1
73	9172/2020 WP(C)/19760/2020	NIRANJAN BEHERA-MP	B.S.RAYAGURU
74	9173/2020 WP(C)/19762/2020	RAJALAXMI MALLICK-MP	B.S.TRIPATHY..1
75	9174/2020 WP(C)/19763/2020	MD. HANIF-MP	SATYABRATA MOHANTY
76	9175/2020 WP(C)/19766/2020	HARISH CHANDRA MOHARANA-MP	NILA MADHAB PRAHARAJ
77	9176/2020 WP(C)/19771/2020	BANSHIDHAR PATRA-MP	RAMA CHANDRA JENA
78	9177/2020 WP(C)/19773/2020	J.K.PAPER LIMITED-MP	PRAKASH KUMAR JENA
79	9178/2020 WP(C)/19789/2020	ASHIS AVILASH-MP	G.K.NANDA
80	9179/2020 WP(C)/19791/2020	M/S.KONARK TALKIES PVT.LTD-MP	BUDHADEV ROUTRAY
81	9180/2020 WP(C)/19796/2020	UNION OF INDIA-MP	SIDHARTH SHANKAR MOHAPATRA
82	9181/2020 WP(C)/19802/2020	NIRMAL SAHOO-MP	GYANENDRA CHANDRA SWAIN
83	9182/2020 WP(C)/19804/2020	ASWINI KUMAR PATTANAIAK-MP	PRAFULLA KUMAR MOHAPATRA
84	9183/2020 WP(C)/19807/2020	BIJAYA RANJAN PATTNAIK-MP	RABINDRA NATH PRUSTY
85	9184/2020 WP(C)/19808/2020	SRIKANTA PATEL-MP	RABINDRANATH PRUSTY
86	9185/2020 WP(C)/19809/2020	SARAT PATRA-MP	KISHORE KUMAR MISHRA
87	9186/2020 WP(C)/19811/2020	DEBASIS BEHERA-MP	KOUSIK ANANDA GURU
88	9187/2020 WP(C)/19812/2020	DEBASIS BEHERA-MP	KOUSIK ANANDA GURU
89	9188/2020	DEBASIS BEHERA-MP	KOUSIK ANANDA GURU

90	WP(C)/19813/2020 9189/2020	DILLIP KUMAR MOHANTY-MP	DEBARAJ MOHANTY
91	WP(C)/19814/2020 9190/2020	KRUSHNA CHANDRA SAHOO-MP	SOUMYA MISHRA
92	WP(C)/19816/2020 9191/2020	M/S.ANAND PETROLEUM-MP	D.P.MOHANTY
93	WP(C)/19817/2020 9192/2020	TUSHAR KANTA PATRA-MP	PRABODHA CH.NAYAK
94	WP(C)/19818/2020 9193/2020	JHARANA BARIK-MP	M/S.S.K.NAYAK
95	WP(C)/19634/2020 9196/2020	MAGU CHARAN NAYAK-MP	KANANBALA ROY CHOUDHURY
96	WP(C)/16714/2020 695/2020	BABU @ RAJ PRIYADARSAN @ PM RAJESH KUMAR MAJHI-MP	
97	ABLAPL/7540/2020 697/2020	RAJESH BISWAL-MP	
98	ABLAPL/10731/2019 698/2020	JAGANNATH SABAR-MP	
99	ABLAPL/4307/2020 699/2020	HALDHAR BAGH-MP	
100	ABLAPL/7738/2020 700/2020	TULIA @ TRILOCHAN MAHBHOI-MP	
101	ABLAPL/5943/2020 701/2020	LALIT KUMAR MARTHA@ LALITA MARTHA-MP	
102	ABLAPL/10698/2019 784/2020	SUMAN PRADHAN-MP	
103	CRLMC/342/2020 975/2020	RUPARANI BANGARI-MP	
104	WA/374/2020 9194/2020	SRI JAGANNATH MAHAPRABHU BIJE-MP	SAMIR KUMAR MISHRA
105	WP(C)/21078/2019 9195/2020	HARIHARA JENA-MP	
	WP(C)/14903/2020		